

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/96(CHE)/2023**  
**PETITION NUMBER : CP(CA)/124(CHE)/2022**  
**NAME OF THE APPLICANT : Bhawarlal Bhagrajji & 4 others**  
**NAME OF THE RESPONDENT(S) : M/s. Jindutt Safe Vaults Pvt Ltd & 5 others**  
**UNDER SECTION : Sec 242(4) of CA, 2013 r/w Rule 11 & 32 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. Srenik S Jain for the Petitioner. Ld. Counsel Mr. Abishek Murali for R1 to R7.

List the Application for hearing on **12.06.2024**.

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**